

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1406
ANSWERED ON:14.08.2013
EDUCATION IN FLOOD AFFECTED AREAS
Punia Shri P.L.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is making permanent arrangement for imparting uninterrupted education in the villages facing menace of flood every year;
- (b) if so, the details thereof along with the time by which such arrangements are likely to be made; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (c): Schools are sanctioned to the States/UTs as per the requirements proposed by them in accordance with the neighbourhood norms of the State as per the State Rules under the Right of Children to Free and Compulsory Education (RTE) Act, 2009. Under the Sarva Shiksha Abhiyan (SSA), the States have always been asked to ensure a safe and secure school environment. All school buildings under the SSA are expected to provide safety features in the structural design of the school building.

In flood-prone areas, the States are expected to locate safe sites for the construction of school buildings and to also alter the design of the building as per the local circumstances. Support as requested by the States for such areas has been provided for in approvals given in the Annual Work Plan & Budget. The States have developed modified designs for flood-prone areas like RCC stilt models, dismantlable model etc. for riverine areas.